

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. 662/2016

**IN THE MATTER OF:**

Sharda Rawat

.....Petitioner

v.

Kee Projects Limited

.....Respondent

**SECTION : UNDER SECTION 433(e), 439 of the Companies Act.**

Order delivered on 29.06.2017

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**  
**Hon'ble President**

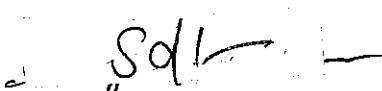
**DEEPA KRISHAN**  
**Hon'ble Member (T)**

**For the Petitioner(s) : Shri Rakesh Mukhija, Advocate**

**ORDER**

Order Reserved.

  
**(CHIEF JUSTICE M.M. KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**(MEMBER TECHNICAL)**

Vineet